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**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00449/2017
Thursday, this the 24th day of May, 2018

CORAM:

**HON'BLE Mr.U.SARATHCHANDRAN, JUDICIAL MEMBER
HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER**

Jisha Ramachandran
W/o.K.S.Syamkumar
Staff Nurse, ESIC, Hospital
Udyogamandal, Ernakulam District-683501 ..Applicant

(By Advocate :Mr.C.S.G Nair)

V e r s u s

1. Director General
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg
New Delhi-1
2. Medical Superintendent
ESIC, Hospital, Asramam
Kollam District-12
3. Medical Superintendent
ESIC, Hospital, Udyogamandal
Ernakulam District-683 501 Respondents

(By Advocate Mr.T.V.Ajayakumar)

This application having been heard on 24th May 2018, the Tribunal on the same day delivered the following :

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O R D E R (ORAL)

HON'BLE Mr.U.SARATHCHANDRAN, JUDICIAL MEMBER

Learned counsel appearing on both sides submitted that this Original Application has become infructuous. The Original Application is accordingly closed. No costs.

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

**(U.SARATHCHANDRAN)
JUDICIAL MEMBER**

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List of Annexures

Annexure A-1 - True copy of Office Order No.75/2017 dated 1.6.2017

Annexure A-2 - True copy of the Advertisement No.18/2015 issued by the Medical Superintendent ESIC, Joka, Kolkatta

Annexure A-3 - True copy of the OM F.No.Misc.14017/15/2015-Estt (RR) dated 11.1.2016 issued by DOPT

Annexure A-4 - True copy of the judgment in OP(CAT) No.3124/2013

Annexure A-5 - True copy of the letter No.Z-17/11/1/2008-Med.VI dated 11.8.2015 issued by the 1st respondent

Annexure A-6 - True copy of the letter No.Z-17/11/1/2008-Med.VI dated 29.9.2016 issued by the 1st respondent.

Annexure R1(a) - True copy of the letter dated 4.3.2016 issued by the ESI Corporation to the Medical Superintendents

Annexure R1(b) - True copy of the office order No.107 of 2016 dated 10.10.2016 issued by the ESI Corporation

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Annexure R1(c) - True copy of the Memorandum dated 28.10.2016 issued by the Headquarters of the ESI Corporation

Annexure R1(d) - True copy of order dated 8.12.2016 issued by the 3rd respondent

Annexure R1(e) - True copy of the order dated 10.3.2017 of this Tribunal in O.A No.1045/16

Annexure R1(f) - True copy of the appointment order dated 5.9.2012 issued by the 3rd respondent to the applicant.

Annexure A-7 - True copy of the Advertisement No.05.SR-JR-Tutor/2016-17 issued on 22.12.2016 by the Medical Superintendent ESIC Hospital, Joka, Kolkatta

Annexure A-8 - True copy of the Birth Certificate issued by the Cheranalloor Grama Panchayat
